

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

STARRED QUESTION NO:343
ANSWERED ON:18.08.2010
COAL WASHERIES
Joshi Shri Kailash;Singh Shri Bhola

Will the Minister of COAL be pleased to state:

- (a) whether the power utilities have lodged complaints in regard to supply of sub-standard coal for thermal plants;
- (b) if so, the nature of complaints received from various power utilities and others in this regard during the last two years and the current year;
- (c) the follow-up action taken thereon;
- (d) whether it is proposed to set up coal washeries for the beneficiation of coal for improving the quality;and
- (e) if so, the details of investment made including private sector participation in this regard:and
- (f) the outcome thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COAL (INDEPENDENT CHARGE) AND MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SRIPRAKASH JAISWAL)

(a) to (f): A Statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (f) of Lok Sabha Starred Question No.343 for 18.8.2010

(a) & (b): The subsidiaries of Coal India Limited supply coal to the power plants as per the Fuel Supply Agreement, which provides joint sampling and analysis facility at loading end for assessing the quality of coal being supplied to all the power stations having annual requirement 4 Lakh Tonnes and above per annum and they are required to pay as per the analysed grade. This system has eliminated the question of complaint of sub-standard coal, to a large extent. However, from time to time, complaints are received regarding supply of over-sized coal, uncrushed coal, presence of stones, wet and sticky coal, boulders etc. The details of number of complaints received from power utilities during the last two years and the current year are given below:

Year	2008-09	2009-10	2010-11
			(Provisional)

Total number of Complaints	530	494	98
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Number of complaints per million tonne coal dispatched to power utilities	1.79	1.66	1.37
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(c): On receipt of specific complaints from any thermal power plant, Coal India Limited takes up with the concerned subsidiary companies for necessary investigation and redressal thereof. Similar action is also taken by the subsidiary companies on receipt of complaints directly received by them from the power plants. The complaint of wet/ sticky coal received during rainy season is unavoidable. As presence of stones in coal receipts cannot be avoided due to Geo Mining factors of seam condition, the power plants are compensated for the stone/boulders segregated at the unloading end after joint assessment by both parties. Coal companies are also taking action for crushing of coal before dispatch to the power plants to the maximum extent feasible.

(d): Yes, Sir. Coal India Limited has proposed to set up 20 washeries for beneficiation of coal to improve the quality.

(e) & (f): Out of the proposed washeries, 18 will be set up under a model where the entire capital and other infrastructural facilities will be provided by Coal India Limited / coal companies and the washeries will be designed, constructed operated and maintained by entrepreneurs/agencies with core competence. The remaining 2 will be on Turnkey basis. Tenders have been floated for the washeries and offers are under evaluation, except in one case where the Letter of Award has already been issued. No investment has been made by Coal India Limited so far. The investment shall start at construction stage and it will be made in phases for each washery project. As far as private sector participation is concerned, all the bidders, except one, are from private sector.